

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH, (COURT-II)**

**Item No. 220**  
**(IB)-1138(ND)2018**  
**IA/1512/2019, IA/1684/2019, IA-2020/2020, IA/1293/2021**  
**CA-1132/2019, CA-43/2019 & CA-366/2019**

**IN THE MATTER OF:**

**M/s R J Packwells Pvt. Ltd.**

... **Applicant/Petitioner**

**Vs.**

**M/s. Nibula Print And Pack Pvt. Ltd.**

... **Respondent**

**Under Section: 9 of IBC, 2016**

**Order delivered on 06.08.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA,**  
**HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:**

Adv. Akhilesh Ritesh Khare & Raj Dev Singh for Commercial Tax Department (Applicant) in IA 2020 of 2020, Ms. Neha Mathen, Adv. for Resolution Applicant, Mr. Ashok Kriplani, RP, Mr. Shailendra Singh and Ms. Muskaan Garg, Advocates for RP, Advocate Sumit Shukla for Ex-Management of Corporate Debtor

**ORDER**

Renotify this case on 18.08.2021

  
**(T.S. SINGH)**  
**COURT OFFICER**